

COURT NO. 20**THE HONOURABLE SRI JUSTICE GADI PRAVEEN KUMAR**

To be heard on Friday the 16th day of October 2026 (AFTER BENCH WORK WITH B V R J- HYBRID MODE)
NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceeding - <https://tshc.vconsol.com/>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	CRP/2992/2025 IA 1/2025(Direction Petition)	Mrs. Parin Shahbuddin Fatwani Vs Rafeeci Hudda	B CHINNAPA REDDY	S BALCHAND	RANGA REDDY SR APP BY S BALCHAND (1341) MEMO FILED VIDE USR NO. 153143/25
2	CRP/3069/2025 IA 1/2025(Stay Petition) IA 1/2026(Vacate Stay Petition)	Oriental Insurance Company Ltd., Vs Bharat Heavy Electricals Ltd.,	A ANASUYA	G MALATHI	SANGAREDD Y
3	CRP/3591/2025 IA 1/2025(Suspension Petition)	Kampilla Ramulu Vs Kampilla Pentaiah	JILLELLA RAJESWARA RAO	LOKIREV PREETHAM REDDY	NAGARKURN OOL COURT SLIP
4	CRP/19/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Extension Petition)	Byagari Venkataiah Vs Smt. Mala Chinamma	N PRAVEEN REDDY	A SURYANARAYANA	NARAYANPE T RR 1, 2 APP
5	CRP/498/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Extension Petition)	K.Srinivasa Chary, Vs K.Bala Chary	N PRAVEEN REDDY	N S ARJUN KUMAR (R4) N S ARJUN KUMAR	SANGAREDD Y R4 APP BY M/S.N.S.ARJU N KUMAR, CAVEATOR.
6	CRP/601/2026 IA 1/2026(Suspension Petition)	M/s Neo Alphanetric Pvt Ltd., Vs S. Ravichandra Reddy,	NIKUNJ DUGAR	DAMODAR MUNDRA	RANGA REDDY R1, R2 APP BY M/S. DAMODAR MUNDRA, CAVEATOR.
<u>FOR BEING MENTIONED</u>					
7	CMA/365/2026 IA 3/2026(Suspension Petition)	Deepak. P. Shah Vs M/s Vidyasthali Education and Infra Developers LLP	PRAMOD MALIGI		HYDERABAD
8	CMA/45251/2026/(F iling No.)	Maktala Ramesh Vs Nagarajappa Mahesh	R ANURAG		SURYAPET
<u>FOR ADMISSION</u>					
9	CC/5092/2026	Dheeraj Ravula Vs Bal Reddy	ROHAN ALOOR		HYDERABAD

ADMISSION

10	WP/3/2016	B. Damodara Laxmi Nageshwar Rao, Vs State of Telangana, Rep. by its Principal Secretary,	MADHAVI PRIYA MANTENA	GP FOR STAMPS AND REGISTRATION THE ADVOCATE GENERAL (R11)	ADILABAD
11	WP/199/2016 IA 1/2016(WPMP 252/2016)(Suspension Petition)	Vasu Ravi, Vs The State of Telangana,	P S P SURESH KUMAR	GP FOR REVENUE C HARI PREETH (R18)	NALGONDA
12	WP/631/2016 IA 1/2016(WPMP 783/2016)(Direction Petition)	Abdul Razak, Vs The State of Telangana	NARAPARAJU AVANEESH	GP FOR REVENUE	ADILABAD
13	WP/12495/2016 IA 1/2016(WPMP 15650/2016)(Direction Petition)	Malchalam Srinivas Vs The State of Telangana	SURESH SHIV SAGAR	GP FOR REVENUE	RANGA REDDY
14	WP/14411/2016 IA 1/2016(WPMP 17955/2016)(Stay Petition) IA 2/2016(WPMP 28175/2016)(For Being Mentioned)	Mrs. B. Nirmala Vs The State of Telangana	P S P SURESH KUMAR	GP FOR REVENUE G DHANANJAI (R10)	HYDERABAD
15	WP/15338/2016 IA 1/2016(WPMP 19019/2016)(Direction Petition)	M/s. United Villas Pvt. Ltd., Vs The State of Telangana	MD SHARFUDDIN	GP FOR REVENUE	MAHABUBNAGAR
16	WP/22720/2016 IA 1/2016(WPMP 27939/2016)(Direction Petition)	VANGAVEETI RAMA RAO, KHAMMAM DIST Vs PRL SECY, REVENUE (STAMPS AND REGISTRATION). HYD AND 5 OT	Dr CHALLA SRINIVASA REDDY	GP FOR REVENUE GOTURU KRISHNA RAO (R6)	KHAMMAM
17	WP/24255/2016 IA 1/2016(WPMP 29893/2016)(Direction Petition)	SMT. NANDINI BARARIA Vs THE DIST. REGISTRAR, HYD AND 4 OTHERS	J KANAKAIAH	GP FOR REVENUE	HYDERABAD
18	WP/25306/2016 IA 1/2016(WPMP 31247/2016)(Suspension Petition) IA 2/2016(WPMP 32605/2016)(Additional Material Petition)	Smt N Sailaxmi, Vs State of Telangana	CH V PRASAD BABU	GP FOR REVENUE	RANGA REDDY
19	WP/27361/2016 IA 1/2016(WPMP 33893/2016)(Direction Petition) IA 2/2016(WPMP 53060/2016)(Direction Petition)	Smt. Nikkiltarveen Vs The State of Telangana	ASADULLA SHAREEF	GP FOR REVENUE	MEDAK
20	WP/27995/2016	K. Srinivas Goud Vs State of Telangana,	K KISHORE KUMAR	GP FOR REVENUE	MAHABUBNAGAR
21	WP/13833/2021 IA 1/2021(Suspension Petition)	Thota Uma Maheswara Rao Yadav, Vs The Sub-Registrar,	RAMESH KADARI	GP FOR REVENUE SYED SOHAIL (R8) SYED SOHAIL (R6) SYED SOHAIL (R7) MOHD ISMAIL (SC FOR TSWB) (R4) SYED SOHAIL (R5)	MEDAK

22	CC/4699/2026 IA 1/2026(Direction Petition)	Smt Sunanda Somaraju Vs Mikkilineni Manu Choudary, IAS.	VENKAT RAO	GP FOR APPEALS (R2) GP FOR APPEALS (R3) GP FOR APPEALS (R4) GP FOR APPEALS (R5)	MEDCHAL- MALKAJGIRI order dt 24/9/26 RR 1 to 5) Notice sent through the Dist Judge, Medchal Malkajgiri Dist by speed post and SPAD not yet returned
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INTERLOCUTORY

23	WP/7042/2016 IA 1/2016(WPMP 8972/2016)(Direction Petition) IA 2/2016(WPMP 9479/2016)(Implead Petition)	Muqthar Ahmed Vs The State of Telangana,	A VARALAKSHMI	GP FOR REVENUE	MEDAK
24	WP/8117/2016 IA 1/2016(WPMP 10302/2016)(Directio n Petition) IA 1/2017(WVMP 2784/2017)(Vacate Stay Petition)	M/ s. Taramandal Estates Pvt. Ltd., Vs The State of Telangana,	V RAMCHANDER GOUD	GP FOR REVENUE GP FOR SCHOOL EDUCATION	RANGA REDDY
25	WP/9575/2016 IA 1/2016(WPMP 12108/2016)(Susten sion Petition) IA 3/2016(WPMP 33982/2016)(Implea d Petition)	Smt.N.Shailaja Vs State of Telangana, Rep. by its Principal Secretary,	MOHD MOIN AHMED QUADRI	GP FOR REVENUE D JAGAN MOHAN REDDY (R26) SINDOORA VNL (R24) T SUDHAKAR REDDY T SUDHAKAR REDDY (R25)	NIZAMABAD
26	WP/13656/2016 IA 1/2016(WPMP 17056/2016)(Susten sion Petition)	M/S. MANIDARI STAINLESS WIRE PVT. LTD. Vs PRL. SECY., STAMPS AND REG. AND 2 ORS.	WASIM AHMED KHAN	GP FOR REVENUE	HYDERABAD
27	WP/14132/2016 IA 1/2016(WPMP 17620/2016)(Susten sion Petition)	K H HOMES PVT LTD, HYD AND ANOTHER Vs PRL.S ECRETARY, REVENUE DEPT., HYD AND 3 OTHERS	CH SAMSON BABU	GP FOR REVENUE	HYDERABAD
28	WP/15371/2016 IA 1/2016(WPMP 19054/2016)(Directio n Petition)	Prince Educational Committee Vs State of Telangana, Rep. by its Principal Secretary,	K S MURTHY	GP FOR REVENUE	ADILABAD
29	WP/17750/2016 IA 2/2016(WPMP 31376/2016)(Implea d Petition) IA 5/2016(WPMP 132884/2016)(Directi on Petition) IA 6/2016(WPMP 135391/2016)(Directi on Petition) IA 1/2026(Implead Petition)	Sama Ranga Reddy, Vs State of Telangana,	VEDULA SRINIVAS	GP FOR REVENUE State of Telangana (PARTY IN PERSON) (R14) AADESH VARMA (R15) CHINDAM ANJANEYULU PARTY IN PERSON	HYDERABAD
30	WP/19418/2016 IA 1/2016(WPMP 23817/2016)(Directio n Petition)	M/s. RADISS TECH SERVICES INDIA PRIVATE LIMITED, Vs GOVERNMENT OF TELANGANA,	R A ACHUTHANAND	GP FOR REVENUE	HYDERABAD

FINAL HEARING

31	WP/5391/2016 IA 1/2016(WPMP 6864/2016)(Direction Petition)	MARRI RAMDAS DIST Vs PRL SECY REVENUE DEPT HYD AND 5 OTHERS	NIZAMABAD VIVEK JAIN	GP FOR REVENUE	NIZAMABAD
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